(b) The Government of India are of the view that having regard to the various implications, the time is not opportune to consider the matter at present.

*312. [Transferred to the 29th May, 1990].

Sealing of border in J and K and Punjab

◆313. SARDAR JAGJIT SINGH AURORA: SHRIHARVENDRA SINGH HANSPAL:

Will the Minister of HOME AFFAIRS b? pleased to state:

(a) whether Government have decided to seal the vulnerable and weak points along the line of actual control in J&K and the international border in Punjab to prevent Pakistan from sending trained militants and terrorists into the two States;

(b) if so, the details of the weak points identified for sealing along the J&K and Punjab borders;

(c) whether the border States of Gujarat and Rajasthan are proposed to be included in this scheme; and

(d) if so, by when the weak points would be sealed and in what manner ?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (d) Security along the Line of Actual Control and the International border in Jammu and Kashmir and Punjab is bjing further tightened up and close vigil is being maintained to check attempts of infiltration/ exfiltration.

Security arrangements at the border and line of control are kept under constant review.

Migration from Assam, Kashmir and Punjab

to Questions

•314. SHRI ATAL BIHARI VAJPAYEE: SHRI VIREN J. SHAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of persons who have migrated *so* far from (l) Assam, (ii) Kashmir, and (iii) Punjab for fear of their life and property during the lart three years;

(b) the number out of those who have so far bean provided with shelter, food, clothing, jobs and educational facilities; and

(c) by when these people would be fully rehabilitated ?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) Number of persons who have migrated during the last three years are as under: —

(i) Assam: No specific instance of non-Assamese migrating to neighbouring States has been reported by the Government of jAssam.

(ii) *Kashmir:* A number of families are reported to have migrated from the Kashmir Valley. Over 30, 000 families have been registered in Jammu area and about 8, 000 families in Delhi. Some families have migrated to other States also.

(iii) *Punjab:* About 13, 600 families have migrated to Delhi and other States of India.

(b) and (c)

Assam: The question does not arise.

Kashmir: In respect of persons who migrate! from Kashmir information with regard to their reha-

bilitation is given in the Statement-I.

Punjab: The families who have migrated to Delhi have been provided facilities as enclosed at the Statement II.

Written Answers

Statement-I

Relief to migrants from Kashmir Valley

According to available information the number of migrants in Jammu and Delhi and the facilities being given to them are given below: —

I. JAMMU:

- (i) Total number of mig rant families registe red of which number of Government Servants34,200
 11,089
 (ii)Cashassistancegiven
- to numbe of migrant families 22, 700
- (iii) Number of families received ration upto April, 1990.. 34, 200
- (iv) (a) Number of fami lies accommodated in tented accommodation. 1,044
- (b) Number of families in built up community accommodation. 1,424
- (c) Number of additional tents received and are being put up. 606
- II. DELHI:
- (i) Total number of mig rant families registered7,916
 - Number of families ac commodated in 10 camps363
- (ii) Ration is being supplied *to* those living in camps.

- (iii) Total number of fa milies who have recei ved financial assistance
 © Rs. 125/- per person per month subject to a maximum of Rs. 500/per family...
- (iv) Medical facilities have been ex tended to migrants residing in camps and *Ration Cards* will be issued to the migrants who may like to have ration cards in Delhi.
- (v) Kitchen Kit has been supplied to the camp inmates.

Steps have been taken to admit school and college *students* who have migrated from the valley to *educational institutions in Delhi*.

III. Orders have been issued for disbursement of pension to the pensioners at some designated places in the country. A scheme has been put into operation to transfer bank accounts to certain designated branches in Delhi and other places. Arrangements are also being made for transfer of students of Engineering and Medical who are not willing to continue their studies in the Valley, to institutions outside the Valley.

Statement-II

Following facilities have been provided to the migrant families from Punjab in Delhi.

(i) Financial assistance for diet/ food @ Rs. 10/- per member per day subject to maximum of Rs. 1000/- per family per month.

(ii) Free one room (semi pacca/ pacca) accommodation subject to availability.

(iii) Free electricity, water etc.

(iv) Ration articles at control rates.

(v) Free medical facilities.

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i

(vi) Facilities for recreational activities such as Library, T. V. Sets etc.

Written Answers

(vii) Assistance in the admission of their children in the schools.

People of Indian origin who migrated from Fiji

•315. SHRI KRISHNA KUMAR BIRLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) what was the total number of people of Indian origin who have migrated from Fiji (till date) following a coup in that country;

(b) what was the number of those who have returned to that country and those who have settled in other countries; and

(c) what is the number of those who have been resettled in the country with Government assistance and what steps have been taken by Government to settle the remaining persons who have sought Government assistance ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I. K. GUJ-RAL): (a) and (b) According to the Fiji Statistics the total number of people of Indian origin who are estimated to have departed from Fiji, from 1987 to 1989 inclusive is 21, 653. No figures are compiled for those who have returned to the country or those who have returned to the countries. However, there are a few people who left their families and property behind and have come back to Fiji to settle (c) None.

Commissioning of Television Projects for States and Union Territories

*316. SHRI SANTOSH BAG-ROAIDA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have planned the commissioning of 54 television projects for 22 States and Union Territories during 1990-91;

(b) whether there is any project out ol these 54 television projects to be commissioned in the State of Rajasthan; and

(c) if so, what are the details thereof; if not, the reasons for which Rajasthan has been left out; and what are the details of the above television projects ?

THE MINISTER OF INFORMATION AND BROADCASTING AND PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to

(c) The State/Union Territory-wise details of TV projects tentatively scheduled for commissioning during 1990-91 are given below. These *inter alia* include a low power transmitter at Salumber in Rajasthan. Besides, Doordarshan's Annual Plan for 1990-91 also includes the establishment of a number of additional TV transmitters, the locations of which depend upon inter-se priority for extension of TV service in uncovered parts of the country.

State/Union Territory	Pr oject	
1	2	
1. Andhra Pradesh.	. HPT, Anantapur	
<i>I</i> . Assam	. Studio, Silchar	
	Studio, Dibrugarh	